

From:

**Sheo Kumar Singh-I, H.J.S.,
Registrar General,
High Court of Judicature at
Allahabad**

To:

**All the District & Sessions Judges,
Subordinate to the High Court of Judicature at
Allahabad.**

No.256/JR (S)/2015, Dated Allahabad: May 27, 2015

Subject: Regarding representation of Premature transfer of Judicial Officers against annual transfer-2015.

Sir,

I am directed to say that after consideration of the representations of the Judicial Officers the Court has been pleased to pass the orders as mentioned below against the names of the officers :-

SL. No.	Name of the Officer with designation S/Sri	Present place of posting	Premature/ Stay	Remarks
1.	Raj Singh Verma, Additional District & Sessions Judge	Kushinagar at Padrauna	Premature	Rejected
2.	Anil Kumar-II, Additional District & Sessions Judge	Ambedkarnagar at Akbarpur	Premature	Rejected
3.	Dinesh Kumar-I, Additional District & Sessions Judge	Deoria	Premature	Rejected
4.	Dr. Ajay Kumar-II, Additional District & Sessions Judge	Mau	Premature	Rejected
5.	Inder preet Singh Josh, Additional District & Sessions Judge	Azamgarh	Premature	Allowed
6.	Kaushlendra Kumar Sinha, Additional District & Sessions Judge	Gorakhpur	Premature	Allowed
7.	Shaileshwar Nath Singh, Additional District & Sessions Judge	Siddharthnagar	Premature	Rejected
8.	Smt. Prem Kala Singh, Presiding Officer, Nagar Mahapalika Tribunal, Lucknow now ADJ	Gorakhpur	Stay	Infructuous
9.	Narendra Bahadur Yadav, Additional District & Sessions Judge, Sitapur	Sitapur	Premature	Rejected
10.	Adil Aftab Ahmad, Additional District & Sessions Judge (Fast Track Court)	Fatehpur	Premature	Rejected

11.	Jai Prakash Yadav, Additional District & Sessions Judge	Sitapur	Premature	Rejected
12.	Hari Nath Pandey, Special Judge (SC/ST)	Banda	Premature	Rejected
13.	Vinod Kumar-II, Additional District & Sessions Judge	Ballia	Premature	Rejected
14.	Jai Krishna Tiwari, Special Judge (SC/ST)	Sultanpur	Premature	Rejected
15.	Arvind Kumar-II, Additional District & Sessions Judge	Deoria	Premature	Rejected
16.	Vinod Kumar-IV, Special Judge (E.C. Act)	Ballia	Premature	Rejected
17.	Govind Ballabh (Sharma), Additional District & Sessions Judge	Maharajganj	Premature	Rejected
18.	Lal Chandra-III, Special Judge (E.C. Act)	Mainpuri	Premature	Rejected
19.	Santosh Kumar Srivastava, Special Judge (SC/ST)	Hamirpur	Premature	Rejected
20.	Shanker Lal, Additional District & Sessions Judge	Ambedkar Nagar	Premature	Rejected
21.	Chawan Prakash, Additional District & Sessions Judge	Allahabad	Premature	Allowed
22.	Narendra Kumar, Additional District & Sessions Judge	Bahraich	Premature	Rejected
23.	Harish Kumar Yadav, Additional District & Sessions Judge	Lalitpur	Premature	Rejected
24.	Smt Anupama Gopal Nigam, Principal Judge, Family Court	Kannauj	Premature	Rejected
25.	Om Vir Singh-II, Additional Civil Judge (S.D.)	Mirzapur	Premature	Rejected
26.	Aditya Chaturvedi, Civil Judge (S.D.)	Chandauli	Premature	Rejected
27.	Smt. Swapna Singh, Additional Civil Judge (S.D.)/ Additional Chief Judicial Magistrate	Allahabad	Premature	Rejected
28.	Bhupendra Rai, Civil Judge (S.D.)	Etah	Premature	Allowed
29.	Smt. Kanchan, Additional Civil Judge (S.D.)/ Additional Chief Judicial Magistrate	Varanasi	Premature	Allowed shall be accommodated when vacancy arises
30.	Pawan Kumar Rai, Judicial Magistrate	Faizabad	Premature	Rejected
31.	Kamal Deep, Additional Civil Judge (J.D.)	Azamgarh	Premature	Rejected

32.	Viresh Chandra, Additional Civil Judge (J.D.)	Etah	Premature	Rejected
33.	Sudesh Kumar, Additional Civil Judge (J.D.)	Ramabai Nagar	Premature	Rejected
34.	Satyendra Prakash Pandey, Judicial Magistrate	Allahabad	Premature	Allowed
35.	Manish Nigam, Civil Judge (J.D.)	Sultanpur	Premature	Rejected
36.	Sri Brijesh Kumar Singh, Civil Judge (J.D.), Smt. Ekta Singh, Judicial Magistrate	Deoria	Premature	Rejected

I am, further to say that the Court has been pleased to order that, “**the officers whose representations have been rejected now or in the past shall not submit a representation on the basis of the same ground, unless there is a material change of circumstances**”.

I am, therefore, to request you kindly to inform the officers accordingly.

Yours faithfully,
sd/-
Registrar General